NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 98/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE PARTIES: M/s. Indiagames Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(1) Saedda Bandukuda Advocate ilb Ballu

J. Sager Associates

Common Order

CSP No.97/230-232/NCLT/MB/MAH/2017

CSP No.98/230-232/NCLT/MB/MAH/2017

CSP No.99/230-232/NCLT/MB/MAH/2017

CSP No.100/230-232/NCLT/MB/MAH/2017

For the report of the Regional Director has not yet come, RD is hereby directed to file his Report by three weeks.

At request of the Petitioner Counsel, list this matter for hearing on 5.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)